

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 675
TO BE ANSWERED ON 08th FEBRUARY, 2019

DEATHS DUE TO INEFFICIENCY OF PDS

675. DR. KANWAR DEEP SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware of the deaths of children in Haryana and Punjab because of inefficiency of Public Distribution System (PDS); and
- (b) if so, the reasons therefor and the corrective measures being taken up for the efficiency of PDS and the details of funds allocated to States in this regard, Statewise?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Public Distribution System (PDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for allocation and distribution of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Governments. State Governments of Haryana and Punjab have not reported any such incidence of deaths of children because of inefficiency of Public Distribution System (PDS).

(b): Does not arise.
